

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 206
(IB)- 299(ND)2019
IA/3044/2020

IN THE MATTER OF:

M/s. Banyan Tree Developers Pvt. Ltd.

...Applicant/Petitioner

Versus

M/s. Parivartan Buildtech Pvt. Ltd.

...Respondent

SECTION

U/s 9 of IBC, 2016

Order Delivered on 28.08.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Sanjeev Sagar, Mr. Kamal Agarwal &
Mr. Nazia Praveen, Advocates for Applicant/FC
Mr. Kanisk Khetan, Advocate for Liquidator

ORDER

IA-3044/2020: This application has been filed for an early hearing of the
IA-1252/2019.

The prayer/IA is allowed. Registry is directed to list the IA-1252/2019 on
18th September, 2020.



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)